GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

New Delhi, the 27 May, 2011

CORRIGENDUM

S.O. In the notification of the Government of India in the Ministry of Corporate Affairs vide GSR No.482 [E], dated the 4th March, 2011, published at page 2 of the Gazette of India, Extraordinary, Part-II, Section 3, Sub-section (ii), dated the 4th March, 2011, namely:-

1. in line 5, for “has assets” read “has either assets”
2. in line 6, for “Rs. 250 crore or” read “Rs.250 crore in India or”
3. in line 7, for “Rs.750 crore from” read “Rs.750 crore in India from”

[F.No.5/4/2003-IGC/CS]

RENUKA KUMAR,
JOINT SECRETARY.